

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 123
(IB)-470(ND)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd.

... Applicant/petitioner

v.

Durha Vitrak Pvt. Ltd.

... Respondent

Order under Section 7 of IBC (CIRP)

Order delivered on 03.03.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Ashwini Kumar Singh, Adv. in CA No. 2856(PB)/2019.

For the respondent

Mr. Ahsan Ahmad, Adv. with Mr. Aishwarya Mohan Gahrana, RP

Mr. S.P. Singh Chawla, Mr. Shubham Bansal, Advs. for R-3

Mr. Krishan Kumar Jha, Adv. for R-4

ORDER

CA-177(PB)/2020:-

Learned counsel for the respondent no. 3 undertakes to file reply within a week with a copy in advance to the counsel for the applicant.

Service affidavit in respect of the remaining respondents be filed before the next date of hearing.

List on 25.03.2020.

CA-2856(PB)/2019:-

Pleadings are complete.

List for arguments on 25.03.2020.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)